

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

17


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.62/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.11/2012
NAME OF THE COMPANY	Sri Sai Annapurna Packaging India Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging India Pvt Ltd & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cp. Bluprest o/o. R. Raghuvaran Rao	Advocate	99666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At the request of the Counsel, case is posted on 03-11-2017.


Member (T)

Pc


Member (J)